

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 159 of 2018 &
IA NOS. 743 & 761 OF 2018

Dated: 11th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jindal India Thermal Power Limited	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Ankita Bafna
Mrs. Shikha Ohri

Counsel for the Respondent(s) : Ms. Swapna Seshadari
Mr. Ashwin Ramanathan for R-2

ORDER

Issue notice to the Respondents on the appeal as well as on the IA Nos. 743 & 761 of 2018 (Appl. for stay & Appl. for placing on record additional documents) returnable on 14.08.2018. Ms. Swapna Seshadri takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on **14.08.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member